

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 2845/2017

COAL INDIA LTD & ANR.

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ANR.

Respondent(s)

(IA No. 67308/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 30547/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 29248/2018 - BRING ON RECORD SUBSEQUENT FACTS
IA No. 70839/2022 - CLARIFICATION/DIRECTION
IA No. 47174/2018 - CLARIFICATION/DIRECTION
IA No. 115848/2023 - CLARIFICATION/DIRECTION
IA No. 87971/2017 - CLARIFICATION/DIRECTION
IA No. 121292/2022 - CLARIFICATION/DIRECTION
IA No. 77754/2022 - EARLY HEARING APPLICATION
IA No. 1/2017 - EX-PARTE STAY
IA No. 7135/2023 - INTERVENTION APPLICATION
IA No. 91462/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 2/2017 - PERMISSION TO FILE ANNEXURES
IA No. 3/2017 - PERMISSION TO FILE ANNEXURES)

WITH

CONMT.PET.(C) No. 896/2018 in C.A. No. 2845/2017 (XVII)

Date : 03-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mrs. Bina Gupta, AOR

Mr. S. S. Shroff, AOR
Dr. S. Muralidhar, Sr. Adv.
Mr. Raj Shekhar Rao, Sr. Adv.
Ms. Shally Bhasin, Adv.
Mr. Harman Sandhu, Adv.
Mr. Yaman Verma, Adv.
Mr. Prateek Gupta, Adv.
Ms. Raveena Lalit, Adv.
Ms. Aryika Dadhwal, Adv.
Ms. Sanjana L.b, Adv.
Mr. Ajay Sabharwal, Adv.
Ms. Ninni Susan Thomas, Adv.
Ms. Megha, Adv.

Ms. Pallak Bhagat, Adv.
Mr. Yash Chavan, Adv.

For Respondent(s) Mr. Rishad Ahmed Chowdhury, AOR
Ms. Karishma Maria, Adv.
Ms. Sohini Sanyal, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Ms. Sheena Taqui, Adv.
Ms. Akansha Saini, Adv.
Mr. Shiv Vinayak Gupta, Adv.
Mrs. Bina Gupta, AOR

M/S. D.s.k. Legal, AOR
Mr. Samir Malik, Adv.
Ms. Nikita Choukse, Adv.
Mr. Tuhar Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned counsel for the
appellants, list on 12.11.2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)